

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 13
(IB)-694(PB)/2018

IN THE MATTER OF:

L & T Finance Ltd	...	Applicant/Petitioner
Vs		
Zillion Infraprojects Pvt. Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 24.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr Saurabh Kalia and Mr. Vardaan bajaj, advocates
For the RP : Ms. Nikshubha Sethi, Adv.

ORDER

In IA715/2021, the Applicant is directed to issue notice to the Respondent.

List the matter for hearing on **15.03.2021**.

- Sd -

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd -

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)